DIVISION BENCH
COURT - II

O-211

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/40(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	**WEST BENGAL STATE FOOD PROCESSING & HORTICULTURE DEVLOPMENT CORPORATION LIMITED VS BENGAL BIO-FRESH RETAIL PRIVATE LIMITED**
UNDER SECTION	**SEC. 271-273**

Appearance (via video conferencing/physically)
Mr. Sanket Sarawgi, Adv.] For Petitioner
Mr. Swastik Mishra, Adv.

O R D E R

1. Ld. Counsels for the Petitioner present.
2. Since none appears on behalf of the Respondents, winding up petition be furnished by way of an affidavit on the next date of hearing.
3. Post this matter on **18.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

PH